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- (b) whether the Government of Uganda has been approached to pay compensation to the Indians for their pioperty in Uganda; and
- (c) whether any reply has been received from the Government of Uganda in the matter 7]

विदेश मंत्रालय में राज्य मंत्री (श्री सुरेन्द्र पाल सिंह): (क) और (ख): जैसा कि सदन को मालूम है कि सरकार उगांडा से निकाले गये भारतीय नागरिकों को उनके सम्पत्ति के लिए उचित एवं पर्याप्त मुआवजा दिलाने के प्रश्न पर लगातार प्रयत्न कर रही है। अभी हाल ही में 13 अप्रैल 1973 को हमारे हाई कमिश्नर राष्ट्रपति अमीन से मिले और इस मामले में निपटारे के लिए उगांडा सरकार से जल्दी ही निर्णय लेने के लिए कहा।

(ग) मुझे यह कहते हुए खेद हो रहा है कि उगांडा सरकार ने समपहरण के विरुद्ध कुछ सामान्य आश्वासनों और यह कि मामले पर विचार किया जायेगा के अतिरिक्त, इस सम्बन्ध में अभी अपनी नीति का निरूपण नहीं किया है। उगांडा के प्राधिकारियों के साथ हमारे प्रयन्न जारी है।

t[THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRAN PAL SINGH): (a) and (b). As the House is aware, Gover-ment have been continuously pursuing the question of a just and fair compensation for the assets of Indian nationals expelled from Uganda. [More recently on April 13, this year, our High Commissioner met President Amin again brought up this matter asking for an early decision of the Government of Uganda in settling the matter.

- (c) I regret to say that the Government of Uganda, apart from some general assurances against confiscation and that the matter will be looked into, have not yet enunciated their policy in this regard. We are continuing our efforts with the Uganda authorities.]
  - tl ] English translation.

#### MOVEMENT OF PAK ARMY

778. SHRI A.G. KULKARNI:
SHRI CHANDRA SHEKHAR:
SHRI KRISHAN KANT:
SHRI KOTA PUNNAIAH:
SHRI BRAHMANANDA PANDA:
DR. Z.A. AHMAD:

Will the MINISTER OF DEFENCE be pleased to state:

- (a) whether there has been movement of the Pakistan Army on the Rajasthan border recently; and
- (b) if so, the assessment made by Government in the matter?

THE MINISTER OF DEFENCE (SHRI JAGJ1VAN RAM) (a) No. Sir. (b) Does not arise

#### AMOUNT SPENT ON THE VACATED INDIAN TERRITORY

779. SHRI KALI MUKHERJEE: Will the Minister of LABOUR AND REHABILITATION be pleased to state the amounts of assistance and compensation which have been spent or are to be spent in the task of rehabilitation of the Indian territory vacated by the Pakistani armed forces as a result of the Simla agreement?

THE MINISTER OF LABOUR AND REHABILITATION (SHARI K. V. RAGHUNATHA REDDY): The amounts of assistance by way of relief and rehabilitation spent and to be spent by the State Governments in the Indian territory vacated by the Pakistani armed forces as a result of the Simla Agreement are being ascertained.

### WAGE BOARDS

780. SHRI KALI MUKHERJEE : Will the Minister of LABOUR AND RE HABILITATION be pleased to state:

- (a) whether demands have been received for wage revision with the expiry of operative periods of a number of Wage Board recommendations;
- (b) if so, the names of the industries from which such demands have been made; and
- (c) whether the norms laid down by the 15th Indian Labour Conference still hold good or else alternative norms are proposed

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to be laid down for future wage Boards in the light of the latest development?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND RE-HABILITATION (SHRI G. VENKATS-WAMY): (a) and (b). Demands have been made for wage revision in various industries like Coal Cement, Sugar, etc.

(c) A Committee has recently made recommendations about the outlines of a National Wage Policy which are under consideration.

#### TAKE OVER OF NON-COKING MINES

781. SHRI SWAISINGH SISODIA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI MOHAMMED USMAN ARIF:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) the details of the non-coking coal mines taken over by the Union Government recently; and
- (b) the extent of the production of coal that is likely to be increased after taking over of these mines?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) Management of 711 non-coking coal mines in different States has been taken over by the Central Government under the Coal Mines (Taking Over of Management) Act, 1973.

(b) Depending upon the materialisation of demand, the production in these mines is expected to increase by 24.5 million tonnes by 1978-79 over the actual production of 38 00 million tonnes during 1971-72.

# USE OF COKING COAL BY NON-STEEL PLANTS 782. SHRI KALYAN ROY:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether coking coal is still being used by non-steel plants;
- (b) if so, what is the percentage used in last two years; and
- (c) whether Government have any proposal to import coking coal for the Steel Plants in future?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SIJKHDEV PRASAD):

- (a) and (b). A small quantity of approximately 10,000 tonnes of coking coal of inferior grade is currently being supplied to the Railways and power houses. This has been possible because the production of coking coal has been marginally in excess of the current demands of the Steel Plants. When the, demand for coking coal goes up in the coming months, the allocation of coking coal to railways and power houses would be suitably reduced.
- (c) There is no proposal at present to import coking coal for any of the steel plants.

## LINE OF CONTROL BETWEEN INDIA AND CHINA

783. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI MOHAMMED USMAN ARIF:

Will the Minister of EXTERNAL AFF-AIRS be pleased to state:

- (a) the actual "Line of Control" between India and China after Chinese Invasion in October, 1962.
- (b) whether Government consider this socalled line as the border line between India and China; and
- (c) if not, what is the Government of India's position to this actual Line of Control ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) This information is available in the maps contained in the booklets "The Chinese Threat", and "Some Facts about the India-China Boarder" published by the Ministry of Information and Broadcasting in January 1963.

(b) and (c): The line of control only depicts the *de-facto* position on the ground and is not the border line between India-China.